

be raised by borrowings from the market and institutions.

(b) Against a provision of Rs. 10 crores, Rs. 6 crores only could be made available as equity contribution by Government. The balance could not be made available due to economic stringency.

Awards in Memory of Eminent Scientists

704. SHRI RAJDEO SINGH : Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state :

(a) whether University Grants Commission has instituted three awards of the value of Rs. 10,000 each per year to be given to outstanding scientists in the memory of Dr. C. V. Raman, Dr. Homi J. Bhabha and Dr. Meghnad Saha; and

(b) if so, whether Government propose to award in the name of equally meritorious scientists of the country like Shri Jagdish Chandra Bose and others who have contributed greatly to the growth of different branches of sciences ?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN) : (a) Yes, Sir. These awards are to be financed from out of the income of the endowment fund of Rs. 4.50 lakhs donated by the Hari Om Trust, Nadiad.

(b) The Trust has made a further offer of Rs. 1.50 lakhs for the creation of an endowment fund for a suitable annual award in research in Life Sciences after the name of Acharya Jagadish Chandra Bose. The Commission has welcomed the offer and will take further action on receipt of the official resolution of the Trust for creation of an endowment fund and also the amount of the fund.

Schemes for production of Soyabean and Sunflower

705. SHRI RAJDEO SINGH : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Centrally Sponsored Schemes for increasing the production of Soyabean and sunflower crops have been adopted by different States; and

(b) if so, the names of the States which have not yet responded in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : (a) and (b). During 1973-74, a Centrally Sponsored Scheme for increasing the production of soyabean has been sanctioned for the States of Madhya Pradesh, Maharashtra, Gujarat and Uttar Pradesh. Similarly, a Centrally Sponsored Scheme for increasing the production of Sunflower has been sanctioned for the States of Andhra Pradesh, Gujarat, Maharashtra, Karnataka and Tamil Nadu. Both the schemes are being implemented in all the States for which they have been sanctioned.

Balanced use of Organic Manure and Chemical Fertilisers

706. SHRI RAJDEO SINGH : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the correct balance between Organic manure and chemical fertilizers has been ignored by the planners ;

(b) whether this leads to the depletion of the richness of the soil and finally of its productivity; and

(c) if so, whether our agricultural scientists propose to revise their thinking ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : (a) to (c). No, Sir. The use of organic manures is normally recommended as complementary to the use of chemical fertilisers. Their use is necessary for keeping soil conditions conducive to obtaining maximum benefit from the application of large doses of chemical fertilisers. However, the nutrient supply from organic manures being inadequate, as compared to recommended manual schedules, the use of chemical

fertilisers on a large scale is unavoidable to meet this need. The Government policies and planning have therefore, all along been directed towards achieving a judicious application of both chemical fertilisers and organic manures. The use of organic manures has assumed a special significance in present situation of shortage of chemical fertilisers. To meet this shortage, the Government have launched a comprehensive and integrated programme for production and use of organic manures.

Central Road Transport Corporation

707. SHRI MOHAMMAD ISMAIL : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether the Central Road Transport Corporation is going to be wound up; and

(b) if so, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI PRANAB KUMAR MUKHERJEE) : (a) and (b). The Parliamentary Committee on Public Undertakings, in its 62nd Report, recommended that the Central Road Transport Corporation should be wound up, as it was not a commercially viable organisation. The Committee reiterated this recommendation in its "Action taken" report on the said 62nd Report. The question whether the above Corporation may be wound up is under Government's consideration.

Enquiry into Auction of Grain in Bombay during 1972

708. SHRI HARI KISHORE SINGH : Will the Minister of AGRICULTURE be pleased to state :

(a) the number of officials involved in the auction of 1972 grains in Bombay;

(b) whether any enquiry has been constituted to locate the guilty and responsibility fixed ; and

(c) if so, what action has been taken or proposed to be taken against them ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : (a) to (c). No specific enquiries are reported to be pending against F.C.I officials for sale of foodgrains from the centre which was opened in 1972. The sale centre has since been discontinued. But Government is asking Food Corporation of India to collect additional information, if any, in this regard.

Introducing of All India Bus Service

709. SHRI HARI KISHORE SINGH : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether there is any proposal under the consideration of the Government to establish an all India Bus Service on experimental basis in view of the difficulties faced by people in rail travel, and

(b) whether such a service will be introduced in the North and North-Eastern regions on experimental basis ?

THE DEPUTY MINISTER IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI PRANAB KUMAR MUKHERJEE) : (a) No, Sir.

(b) Does not arise.

Creation of another University in Delhi

710. SHRI YAMUNA PRASAD MANDAI : Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state :

(a) whether Government have been urged to create another full-fledged University in Delhi ; and

(b) if so, the decision of the Government ?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN) : (a) and (b). In accordance with a resolution passed by the Court of Delhi University, the Vice-Chancellor along with some members of the University Court and others met the